

RAJYA SABHA

Friday, the 21st April, 1961/the 1st Vaisakha, 1883 (Saka)

The House met at eleven of the clock, Mr. CHAIRMAN in the Chair.

ANNOUNCEMENT RE GOVERNMENT BUSINESS

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, with your permission, I rise to announce that Government business in this House during the week commencing 24th April, 1961, will consist of:

- (i) Consideration and return of the Appropriation (No. 2) Bill, 1961, as passed by Lok Sabha.
- (ii) Consideration and return of the Finance Bill, 1961, as passed by Lok Sabha.

SHRI BHUPESH GUPTA (West Bengal): Sir, I find from the list of business given to the House, I believe, according to the proposals of the Government, that another Friday meant for non-official business has been taken away. I must tell you, Sir, that this encroachment on the private Members' day is becoming a little more and more and I think if they go at this rate, we will be . . .

MR. CHAIRMAN: There will be no private Members' day at all!

SHRI BHUPESH GUPTA: Yes, you are quite right, Sir. That is my fear. Therefore, I would request you not to permit the Government to encroach upon the one day that we have got in a week for private Members' business. We can sit on Saturday, if you like. It should be done.

MR. CHAIRMAN: All right.

MR. CHAIRMAN: Diwan Chaman Lall and Shri P. N. Sapru are not here.

THE HINDU MARRIAGE AMENDMENT) BILL, 1961

SHRIMATI SHARDA BHARGAVA (Rajasthan): Sir, I beg to move for leave to introduce a Bill further to amend the Hindu Marriage Act, 1955.

The question was put and the motion was adopted.

SHRIMATI SHARDA BHARGAVA: Sir, I introduce the Bill.

THE DELHI MUNICIPAL CORPORATION (AMENDMENT) BILL, 1961

SHRI V. V. SARWATE (Madhya Pradesh): Sir, I beg to move for leave to introduce a Bill to amend the Delhi Municipal Corporation Act, 1957.

The question was put and the motion was adopted.

SHRI V. V. SARWATE: Sir, I introduce the Bill.

THE INDIAN MARINE INSURANCE BILL, 1960

SHRI M. P. BHARGAVA (Uttar Pradesh): Sir, I do not propose to move in this session the motion standing in my name to refer the Indian Marine Insurance Bill, 1959 to a Joint Committee of the Houses.

THE CONSTITUTION (AMENDMENT) BILL, 1960 (TO AMEND ARTICLE 333)

SHRI BHUPESH GUPTA (West Bengal): Sir, I would request you to defer my motion regarding The Constitution (Amendment) Bill, 1960, to the next session. I do not propose to move item 2 on the list of Business. I had requested you in writing also.